

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 13.09.2022

Misc. Application No. 09 of 2021
And
Misc. Application No. 09 of 2022
And
IRDAI Appeal No. 07 of 2021

Salasar Services Insurance Brokers Pvt. Ltd. ...Appellant

Versus

Insurance Regulatory and Development
Authority of India ...Respondent

Mr. Mihir Mody, Advocate with Mr. Arnav Misra and
Mr. Mayur Jaisingh, Advocates i/b. K. Ashar & Co. for the
Respondent.

ORDER:

1. Adjourned on the request of the respondent. List on
October 19, 2022.

2. This order will be digitally signed by the Private Secretary
on behalf of the bench and all concerned parties are directed to
act on the digitally signed copy of this order. Certified copy of

this order is also available from the Registry on payment of usual charges.

Justice Tarun Agarwala
Presiding Officer

Justice M. T. Joshi
Judicial Member

Ms. Meera Swarup
Technical Member

13.09.2022
PK